

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 164 OF 2015 &  
IA NO. 264 OF 2015**

**Dated: 24<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**BSES Rajdhani Power Ltd.**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Appellant (s)**

**.... Respondent (s)**

**Counsel for the Appellant(s)**

**:**

**Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad**

**ORDER**

Issue notice to the Respondents returnable on 23.09.2015. Dasti in addition is permitted.

List the matter on **23.09.2015.**

**(I.J. Kapoor )  
Technical Member  
Ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**